

DIVISION BENCH
COURT - I

S-2

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/347(KB)2020
IA(I.B.C)/973(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	IL&FS FINANCIAL SERVICES LIMITED VS E VILLAGE KENDRA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Ms. Nimisha Agarwal, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/973(KB)2024**
 - a. Registry is directed to issue notice to the Respondent through Speed Post and e-mail and place the tracking information record.
 - b. Respondent to file Reply Affidavit, if any, within two weeks.
3. Post this matter on **04/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)